

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. V. KOKRE  
COURT 31 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 21-09-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
1.	Commercial Suit	100304/2020	Rentworks India Pvt Ltd Vs Automatic Hotels and Restaurants (India) Ltd <b><u>DRAFT ISSUES</u></b>	Kanga and Company
2.	Commercial Suit	100346/2020	Healthindia Insurance TPA Services Pvt. Ltd. Vs HDFC Bank Ltd	Manoj Agiwal
3.	Commercial Suit	100349/2020	Dena Bank Vs M/s. Kori Travels Proprietor Shri Bhaiyalal Ramavtar Kori	Mr. Rajkumar Shukla
4.	Commercial Suit	100354/2020	Virat Global Logistics Pvt. Ltd. Vs HDFC Bank Ltd	Mangal Kadam
5.	Commercial Suit	100135/2019	M/s. Chetana Book Depot Vs Mr. Mir Osman Ali <b><u>REPLY</u></b>	Sudhakar G. Lakhani
6.	NOTICE OF MOTION	101283/2020	Abhay Lodha and ors. - Comm. Suit St. No. 4201/2020 Vs State Bank of India	Vivek Singh
7.	NOTICE OF MOTION	101284/2020	Abhay Narendra Lodha - Comm. Suit St. 4202/2020 Vs Union Bank of India	Vivek Singh
8.	NOTICE OF MOTION	101285/2020	Abhay Narendra Lodha - Comm. Suit St. 4203/2020 Vs Bank of India and ors. <b><u>COMPLIANCE</u></b>	Vivek Singh
9.	Commercial Suit	100445/2020	Mr. Asif Kasam Kazi Vs Vidyasagar Narayan Jawaji	M.A. Khan and H.I. Sirguroh

